DR. RAFIQ ZAKARIA: And the allegations made here in the House.

MR. CHAIRMAN: That I will see.

SHRI B. SHANKAR ANAND: Sir, since you have made some observation

श्री हरी शंकर भाभड़ा: सभापित महोदय, मेरा निवेदन यह है कि श्राप मंत्री महोदय को भविष्य के लिए यह चेतावनी दें कि यहां पर तैयार होकर श्राया करें।

SHRI B. SHANKARANAND: Sir.....

MR. CHAIRMAN: Mr. Minister, you must have seen that there is almost unanimity on this subject in the whole House and I think it will be fair to the House to have a proper statement put on the Table and", then, further questions can be asked or a half-an-hour discussion can be held

SHRI B. SHANKARANAND: Sir, since you have made some observations, the question deals with the autonomy of the Board. The hon. Member wants to know whether this Board should be in the hands of an independent person...

SOME HON. MEMBERS: No, no [Interruptions]

SHRI G. C. BHATTACHARYA: It relates to development as a whole.

(Interruptions)

DR. RAFIQ ZAKARIA: Se<sub>e</sub> the second question. I will have to interrupt, Sir.

SHRI B. SHANKARANAND: I am willing to give the information to 'he House. About the work done by the Board, let them know whether there

has been any hampering the working, of the Board.... (*Interruptions*).

DR. RAFIQ ZAKARIA: This is not correct.

MR. CHAIRMAN: I think the hon. Minister is well aware of the feeling in this House. It is very general; I d» not see any dissenting voice at all-Tnerefore, it would be right for him to put a detailed statement on the Table of the House. Further questions can be asked and discussion can take

ice later.

We will pass on to Q. No. 122 now.

#### Housing Schemes for landless labour

•122. SHRI R. NARASIMHA REDDY: SHRI RAMANAND YADAV: t SHRIMATI AMARJIT KAUR:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there is any scheme under implementation by Government to provide houses to the rural poor particularly the landless labour who ar<sub>e</sub> mostly Harijans or from backward classes;
- (b) if BO, how much amount Government have invested on such schemes during the last three years, year-wise; and
  - (c) what ate the details of these schemes?

TIE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI: (a) Yes, Sir.

(b) and (c) A tiu&mmt is laid on

the Table of the Sabha.

fThe question was actually asked on the floor of the House by Shri Ramanand Yadav.

#### Statement

(b) The Financial Outlay provided for different schemes is as under:

Scheme							1977-78	19 <b>78-</b> 79	1979-80	
(1) (a) Rural House Sites-to landless workers scheme (State							(Rupees in crares)			
Sector)	• •	٠		٠	•	٠	•	12.01	••	١
(b) Rural House	Sites-cum-	hut cor	struct	ion s	cheme	(Sta	te			
Sector)		•	•	٠	•	٠	•		15' 54	31.71
2) Subsidised Hou ral Sector)	sing Schem	e for P	lantat	ion '	Worke	rs (Ce	nt-	2.10	1.60	1 80
(3) Housing & Urb	oan Develop	pment •	Corpo	ratio	nRu	ral He	• •	11.25	4: 75	6· 32 (Upto 29-2-1980)
(4) Village Housing Projects Scheme (State Sector)							Forms part of the total outlays under the Housing Sector.			
(5) General Insur and Housing and Urban)					_		_		14°00	14.00

- (c) 1. The scheme for allotment of house sites as well as the scheme of house sites-cumhut construction is intended to gird financial assistance lor acquisition of plots and housing construction for landless -workers in rural areas.
- 2. The Village Housing Projects scheme provides for grant of loans to individuals and their cooperatives for construction and improvement of

houses in villages.

- 3. The Subsidised Housing Scheme for" Plantation Workers provides for assistance to planters and cooperative societies to build house\* for plantation workers.
- 4. The Housing and Urban Development Corporation provides loans to agencies nominated by the State Governments for housing projects in rural areas.

भी रामानन्द बादव: सभापति जी, जैसे जैसे जनसंख्या बढ़ रही है, वैसे वैसे वहरों और देहातों में आबास की समस्या एक रूप स बिकराल होती जा रही है। साथ ही, यह समस्या देहातों के रहने वाले जो खेतिहर मजदर हैं और बास कर गरीब तबके के लोग हैं, छोटे किसान हैं, जिनके बहुत ही कम जमीन है, ऐसे लोगों के ब्रावास की समस्या बड़ी ही कठिन है और शहरों में रहने वाले को स्लम डबेलसे हैं उन की भी विकराल समस्या है। सभापति जी, नेशनल बिल्डिंग भागेंनाइजेशन के सैम्पल सरवे के भ्राधार पर इस देश में 19.7 मिलियन धावास गह की आवश्यकता शहरों में रहने वाले जो स्लम एरिया के लोग हैं और खेत मजदूर देहातों में भमिहीन डेली बेज अर्न करने वाले हैं, उनके लिए 14.8 मिलियन की भावश्यकता है। देहात के लोगों के लिए जो बेज अर्नर्स हैं, खेतिहर षजदूर हैं उनके लिए ग्रावास की ग्रावश्यकता है। एक नीड-बेस्ड प्रोग्राम सरकार ने बनाया **बा । सभापति जी, फिक्थ फाइव इयर प्लान** के बाधार पर ...

DR. RAMKRIPAL SINHA: What i» the question?

SHRI RAMANAND YADAV: Why are you interrupting me? I can interrupt you more.

भी सभापति : प्रश्न क्या है ?

भी रामानन्द यादव : हजुरवाला, लेक्चर तो देना पडेगा'ताकि मंत्री जी समझ जाएं मेरी बात को, मेरी भावना को . . .

DR. RAMKRIPAL • SINHA: The Minister cannot understand the question even with your lecture.

SHRI RAMANAND YADAV: Yes there सभापति जी, is some difficulty.

पर सरकार ने टेक-अप किया । 1972 से काम होना शुरू हुआ लेकिन सफलता बहुत नगण्य रूप में मिली। अहरों में अर बने मिडिल क्लास फेमिलीज के लिए या और इसरे वर्ग के लिए सरकार ने धावास गृह बनाए, धनेक कारपोरेशन खोले, बैकों से पैसा दिलवाया, इंड्योरेंस कम्पनी से पैसा दिलबाया । शहरी की समस्याबहत हद तक हल कर दी गई। लेकिन ये पिंडलक इंस्टीट्य्गंस हैं काइनेंशियल इंस्टोटयशंस जिनके मध्यम से रुपवा कर बनाने के लिए आवंटन किया गया और बहुत . ही नगण्य माला में उन देहात के रहने वाले गरीब लोगों को महैरया किया गया । मैं सरकार से जानना चाहता है, सरकार दो बातों का उत्तर मझे बताएँ कि क्या सरकार देहात में रहने वाले खेत मजदर और बीकर सेक्शंस के जो दसरे लोग हैं. पिछड़ी जातियों के जिनके पास, जमीन नहीं है. उन के लिए क्या एक ग्रलम गह निर्माण निगम बनान की बात साचती है जिस का कामधर बना कर--धर के लिए जमीन इक्टठा कर घर बनाना ग्रीर उन का 🛋 बंटन करना एक्सक्युसिवली उसके जिम्मे रहे, न कि अनेक एजेंसियों जो देहात के लोगों के लिए घर बनाती हैं -- ज्या वह काम सरकार एक निगम बनाकर उसके माध्यम सं करवाने की बात सोचती है ?

MR. CHAIRMAN: Rural housebuilding.

SHRI P. C. SETHI: Sir, in the midst of a long speech it is very difficult to get the question exactly.

MR. CHAIRMAN: The question is whether you have got any scheme. I know it is rather a long question with a long speech added to it.

SHRI p. c. SETHI: I know.

MR. CHAIRMAN: Everything is being done in the urban areas. What are  $y^{\circ u}$  doing in the rural areas?

भी रामानन्द यादव : क्या ग्राप कार्योरेशन बनाने की बात सोचते हैं जिस का काम

एक्स्बर्व्यासवली देहात के लोगों के लिए जमीन ग्रावंटन करना ग्रीर घर बनाना हो ?

Oral Answers

SHRI P. C. SETHI: First of all I 'would like the ho\*. Member to look to the question^ itself. no question of mixing up rural There is housing th the alum\*

SHRI RAMANAND YADAV: Not slums. I am raising only the rural problem.

SHRI P. C. SETHI: You have mentioned about slums also.

SHRI RAMANAND YADAV: I have put my question regarding the rural areas only. There is no need of mentioning that.

MR. CHAIRMAN: He is not referring to the slum areas. That was only just to make weight.

SHRI P. C SBKPH1: Therefore, Sir, in order to avoid confusion I am also limiting my answer to rural housing.

MR. CHAIRMAN: Yes. I think you should.

SHRI P. C. SETHI: A9 far as rural housing is concerned, Sir, I would like to correct the hon. Member by saying that in October, 1971 this programme was started as a Central sector programme. In 1972... (Interruptions) I may also mention that under the scheme 100 per cent grant I was provided to the State Government to cover the cost of acquisition i house sites as well as the cost of their development, but it did not exceed Rs-! 150. Then, Sir, with the commencement of the Year Plan the scheme was transferred to the State sector. From 1-4-74 it was made a part of the Minimum Needs the hon. Member has Programme which mentioned, and it was included also the Pr;nie Minister's 20-Point m<sub>e</sub> in July, 1975. The Fifth Plan provision for the scheme was Rs. 55 crores. The number of families ed housesites as  $_0$ n 30-9-76—the date is important, Sir—was 70.82 lakhs hs.

श्री रामानन्द यादव े मैंने प्छा है कि ग्राप की कारपोरेशन बनाने की इच्छा है

श्री प्रकाश चन्द सेडी: यह तो आप ने ग्राखिर में पूछा है ?

SHRI RAMANAND YADAV: Do you wish to form a corporation?

SHRI"P. C. SETHI: Sir. the hon. Member ...

MR. CHAIRMAN: If you say what project you have in this behalf, that

ill probably be able to satisfy the hon. Members.

SHRI P. C. SETHI: I should answer the last part. I was also tempted to make a speech.

MR. CHAIRMAN: Please do that.

SHRI P. C. SETHI: i agree with the hon. Member, Sir, that the number of people was not 19 million but 17 million, out of which only 7.7 million persons have been allotted house-sites as yet. Therefore, there is still a backlog of 10 million persons, and with the rise in the population,, the number is bound to increase with the number of years which are coming before us. Therefore, if we want to do it on an accelerated basis just like the Accelerated Rural Water Scheme, the hon. Member's suggestion is worth consideration.

MR. CHAIRMAN: Do you agree with him?

SHRI P. C. SETHI: No. I am only saying that it is worth consideration and examination.

श्री रामानन्द यादव: सभापति जी, मझे याद है। क जब कांग्रेस की रेजीम थी तो देहात में जो हरिजन थे, खेत मजदूर थे उन को सरकार जमीन एक्वायर कर के, उस पर घर बात कर टीन से छा कर आवंटित करती थी। यह स्कीम थी जिस के माध्यम से बहुत से देहात के रहने वाले खेत मजदरों को घर ग्रीर जमीन दोनों साथ-साथ मुहैया हुए थे। क्या सरकार स्टेटः वाइज को-आपरेटिय बना कर, जिन को सैक्टर

गाइड करे, इस तरह को स्कीम धनाने पर विचार करेगी जिसमें को-ग्रापरेटिव के माध्यम संघर बनाने के लिए लोगों को सरकार सुविधादे, विशेष कर जो लैंडलीस हैं? श्रीर इसके साथ ही मैं यह जानना चाहता ह कि नेजनल बिल्डिंग आगंनाइजेशन के आधार पर आज तक जितनी जमीन एक घर बनाने के लिए 5 म्रादिभयों के परिवार को दी जा रही, क्या सरकार बतायेगी कि वह अपर्याप्त होने के कारण उस को स्थगित कर दिया गया है और अधिक जमीन एक परिवार को घर बनाने के लिए दो जाएगी ऐसी स्कीम है, जिस में कमरा हो, प्लेटफार्म हो या लैटीन और सेनीटेशन के लिए उचित व्यवस्था हो ? क्या ऐसी स्कीम बनान पर सरकार कोई विचार करेगी ?

Oral Answers

DR. BHAI MAHAVIR: Sir, half the Question Hour must be set apart for my friend Mr. Ramanand Yadav.

MR. CHAIRMAN: Briefly, have you any scheme for houses and its plans?

SHRI P. C. SETHI: There are various schemes now. Our endeavour is to cut down the use of cement as well as steel. We are depending on the local material. And I would mo«t earnestly request all the Members of this House to visit the Exhibition which the UNESCO Conference here is having in Nirman Bhavan itself, where various house designs and d\*r«-lopment of houses at a cost of Rs. 3,500 to Rs. 5,000 and even Rs. 2,500, which are incombustible, have been displayed. And there are kitchen facilities bathroom and latrine. And if there are any suggestions after seeing that Exhibition, they are most welcome,

MR. CHAIRMAN: Mr. Sisodia.

SHRI B. SATYANARAYAN REDDY; Mr. Chairman, this side.

AN HON. MEMBER: Mrs. Amarjit Kaur's name is there.

MR. CHAIRMAN: The Lady Member will have preference. (In.terrv.ptiom). Your name is on the paper. I am sorry I did not see it.

SHRI B. SATYANARAYAN REDDY; Sir, this side you are not seeing at all.

MR. CHAIRMAN: Her name is on the

SHRIMATI AMARJIT KAUR: Sir. the answers do not indicate whether the Government has any specific schemes only lor the landless labour belonging to Harijans and backward classes. Does not the Government feel that such schemes specially earmarked for them are necessary? How is that the outlays on categories 1(a), 2, 3 and 4 have gone down every year? Does it mean that the Government is giving less and less importance to these schemes? What are the reasons for this?

SHRI P. C. SETHI: Sir, originally the amount allocated in the Fifth Plan was Rs. 55 crores. And originally the amount which was given for development of the plot was Rs. 150. Later on this was raised in 1976. The amount for development was raised from Rs. 150 to Rs. 300 per site in the plains and Rs. 500 in the hill areas. Therefore, Sir, the intention is there to increase the amount in terms of escalation of prices or de-escalation of prices, whatever it is. Now, as far as the total amount which is given to this scheme is concerned, the amount which was given, in the Sixth Plan. 1978-83,. was quite substantial. Now, it is a different matter whether a particular Government did pay heed or did take proper interest in this or not. But, Sir, as far as this Government is concerned, this i,% our first concern, Sir.

श्री सवाई सिंह सिसोदिया : मैं माननीय मंत्री जी से यह जानना चाहता हूं कि आपने कुछ दिन पूर्व बहुत हो साहस भारा चौर स्टायत योग्य एक स्टेटमेंट दिया था कि पत वर्ष में पूरे देश में जो मकान की समस्या है उस का समाधान करेंगे और माननीय मंत्री जी मेरी इस बात के भी सहमत होंगे कि खाने श्रीर

कपडें के बाद तीसरी जो मन्ष्य जीवन के लिए - ब्रावण्यकता है वह मकान है। इस लिए नया ब्राप की उस घोषणा के बाद ग्रीर उस के ग्रन्तर्गत जो मनष्य जीवन के लिए आवश्यकता है इन दोनों बातों को ध्यान में रखते हुए यह बतान की कृपा करेंगे कि दस वर्ष में इस मकान की समस्या का समाधान करने के लिए प्राप की कितनी धनराणि की शावश्यकता होगी, इस का कोई असेसमेंट हजा है या नहीं ? और जो भाष ने बीस सुबी कार्यक्रम के अन्तर्गत प्रधान मंत्री जी ने नेतृत्व में पहले काम शरू किया या कि जो बिना मकान वाले लोग हैं उन को मकान बनाने के लिए जमीन दी जाएगी और उस के लिए जो इंतजाम हम्रा था और उस के बाद को मकान बनाने के लिए कुछ ऋण भी दिया गया था। मैं माननीय मंत्री जी से जानना चाहता हं कि उस जमाने में जो काम शुरू हुआ था जसको तीव गति से शुरू करना चाहते हैं या नहीं और अलग-अलग प्रातों में उस समय और अब कितना रुपया ग्रामीण भावाम के लिए देने की व्यवस्था है ताकि न मिर्फ हरिजनों या धादिवासियों की, दुसरे लीग जिनके पास मकान नहीं है। उनको भी मकान मिल मके। इस के बारे में कोई प्रध्ययन हस्रा है या नहीं, इसकी जानकारी देने का क्रस्ट करें।

श्री प्रकाश चन्द सेठी: माननीय सभापति जी, जहां तक मल प्रक्रन का सवाल है, संभवतः किसी समाचार पत्र ने मेरा भाषण ठीक से नहीं छापा होगा क्यों कि कई समाचार पता मेरा भाषण ठीक से नहीं छाप रहे हैं : . . .

(Interruptions)

थो सबाई सिंह सिसोदिया : धापका स्टेटमेंट हमें बहुत ग्रन्छा लगा है।

SHRI P. C. SETHI: Sir, I have not completed.

SHRI SUNDER SINGH BHANDARI: He has stated the confusion.

SHRI P. C. SETHI: I have not lt\*t>-ed the confusion.

भी सभापति: सवाल यह है कि कोई निलयर कट प्रोजेक्ट ग्रापके पास है।

भी प्रकाश चन्द सेठी : उन्होने 10 साल में ग्राबास समस्या हल करने का सवाल मेरी ज्वान पर छापा है। मैंने यह कहा है कि 10 साल में स्लम डबैलर्स को ठीक जगह रखने और स्लम रोकने की क्षमारी योजना है और उस पर हम चल रहे हैं। ग्रावास समस्याको इल करने का जहां तक सवाल है, माननीय सदस्य का मैं ध्यान प्राकृषित करना चाहंगा कि दिल्ली प्रकेले में 1100 करोड़ रुपये की भावश्यकता होगी। इसलिए यह संभव नहीं होगा कि 10 वर्ष में जिस प्रकार के मकान माननीय सदस्य बाहते हैं बह सबको मिल सकें। भारत जैसे श्रंडर डेवलप्ड कंट्री में यह संभव नहीं होगा लेकिन तर एक भादमी को छत चाहिए, उसकी नारकीय अविन बिताने के बजाय उसकी इंप्रोबाइण्ड कंडीशंस में रखना चाहिए, जहां बिजली हो, पानी हो, सड़कें हों, टिट्टयां हों, नहाने के लिए स्नान-घर हों। इसलिए स्लम क्लियरेंस के बारे में मैंने कड़ा बा-

As regards slum clearance, it will be our endeavour to do the work with, our own resources and also with the World Bank assistance which we are trying our best to get. They are giving it now on the basis of a project prepared by a particular State Government. It is also under my consideration whether the slum improvement schemes should be left to the State Governments or whether we should include it in the Concurrent Li3t. 1 win be consulting the Law-Minister and after considering the entire aspect and the entire gamut of the problem, we will take a decision.

As far as slum dwellers are concerned, our intention is that there should be wo slum in India in spite of the fact that new slums will ke coming up every year.

Similarly,, for the rural peoyl\* the Twenty, Point Programme has said

that all landless people must have house sites. That was ihe original position. Now there has been further improvement because on the house sites Government started giving subsidies, banks started giving loans and LIG also started giving loans. Various other institutions and banks have started giving loans. Wi shall try. to accelerate our programme to the best of our ability, depending on the availability of resources which, all the hon. Members are aware, are very scarce because in the last three years there had been a complete drain of resources in India and the Government of India, economically and financially, is rinding itself in a precarious position.

DR. BHAI MAHAVIR: Where is the drain?

#### SHRI P. C. SETHI: \*\*

श्रीबीः सत्यनारायण रेड्डीः में मत्री महोदय से यह जानने की को जिल कहगा कि बेघर और बेजमीन लोगों के लिये जो मकानात बनाये जा रहे हैं वे इस काबिल हैं कि उसमें कोई इंसान रह नहीं सकता, जहीं तक कि जानवर भी उसके अंदर रह नहीं सकते तो ऐसे महारात कितने बनाये गये हैं। मैंने एक गांव का दौरा किया और मैंने अपनी आंखों से खद देखा कि वे मकान खद अबेडेंड कर दिये गये हैं। वे वहां रहते नहीं हैं वे छोड कर चले गये हैं। मैंने वहां के गरीव हरिजनों से पूछा कि ये मकान उन्होंने क्यों छोड़े हैं तो उनमें सेएक ने यह बताया कि वारिश के जमाने में जब मेंने अपनी भैंस को अंदर ले जाने की को जिल की तो उसके सींग इतने बड़े थे कि जब सींग दोवार को लगे तो दोवार हिल कर गिर गई। ऐसी हालत में ये महान बने इए हैं। ऐसे महानों में हम रहता नहीं चाहते। ऐसा कई जनह है एक जगह नहीं है। ये यह जानना चाहता है कि क्या हकुमत गवनेमेंट इस चीज को रोकने न लिये पक्के मकानात, ग्रच्छे सकानात बना वर उनको देने े लिये सोच रहीं है। दूसरी बात मैं बह कहना चाहता हं...

श्री प्रकाश चन्द सेठी: एक-एक सर्वाल काजवाब देने दीजिए ...

एक माननीय सदस्य : आपके टाइम के मकान हैं . . .

# (Interruptions)

श्री बी० सत्यनारायण रेड्डी: कांब्रेस गवनंमेंट के बनाए हुए मकान हैं। उसके समय के हैं।

श्री प्रकाश चन्द सेठी: माननीय सदस्य जहां तक मेरा ख्याल है 5-10 साल तक मिनिस्टर रहे हैं। फाइनेंस मिनिस्टर भी रहे हैं। उनको मालूम होगा कि यह स्टेंट सब्जेक्ट है। जो वहां मकान बने वे स्टेंट गवर्नमेंट की देख-रेख में बने। इसलिये मेन्ट्रल गवर्नमेंट की उसमें कोई जिम्मेदारी नहीं है। माननीय सदस्य का जो अनुभव है उसका लाभ उठा कर हम सभी राज्यों को और गुजरान राज्य को भी सावधान करने का अवश्य प्रयत्न करेंगे।

SHRI SYED SHAHEEDULLAH: Sir, I want to put a question.

### (Interruptions)

SHRI LAKSHMANA MAHAPATRO: Sir, when I raised my hand, you said you would call me.

#### (Interruptions)

श्रीबी० सत्यनारायण रेड्डी: मेरा दूस<sup>प</sup>ासवाल यह है...

एक माननीय सदस्य: एक सवाल ही पूछ सकते हैं।

श्री बी॰ सत्यनारायण रेड्डी: मंत्री महोदय ने यह कहा था कि एक-एक प्रश्न का जनाव दूंगा । मेरा सवाल जो पहले सवाल के साथ ही जुड़ा है वह यह है कि जो लैंडलैस लेबर है जिनको सकानात दिये गये हैं, मकानात जिन लैंड रैस लेबर को दिसे गये हैं

<sup>\*\*</sup>Expunged as ordered by the Chair.

श्रीसमापति : एक दफा हो चुका है बार-बार मत कहिये।

श्री बी॰ सत्यनारायण रेड्डी: यह बहुत श्रहम सवाल है। यहां लोग दूसरों को बेच देते हैं या दूसरे लोग खरीद लेते हैं तो इस चीज को रोकने के लिये हुकूमत के पास कोई ऐसा तरीका है जिससे श्राइंदा ऐसा काम न हो? जिनको जमीनात बी जाती है, उनको मकानात दिये जाते हैं वे उन्हीं के पास रहें बे दूसरों को न बच सक। ऐसी कोई स्कीम गवनंमेंट के पास, सरकार के पास, हुकूमत के पास है या नहीं?

# श्री समापतिः यह सवाल नहीं है। भ्रबभाप सवाल पुछिये।

SHRI LAKSHMANA MAHAPATRO: Sir, when I raised my hand, you said that you would be calling me next to him. But now you are calling somebody else. (*Interruptions*). I raised my hand that.

SHRI SYED SHAHEEDULLAH: Sir, the honourable Minister wanted to i\*clude it in the concurrent list instead of having cooperation from the States and the people. The experience of West Bengal particularly after the floods, is different. The policy there was executed with the co-operation of the people. So, I think he should also think over the matter of decentralisation as the West Bengal Government did it through the panchayats trusting the local people to do it with help from the Government and improvised materials. So, Sir, will the Government contemplate on this and save the money vested in the engineering department? That is what I am asking.

SHRI P. C. SETHI; That absolutely appears to be a political question. (*Interruptions*)

SOME HON. MEMBERS: Wonderful. (Interruptions)

SHRI P. C. SETHI: You allow, me to answer the question.

#### (Interruptions)

SHRI SYED SHAHEEDULLAH: Sir, does the honourable Minister subscribe to the theory of Mahatma Gandhi on decentralisation or does he subscribe to the views of those who advise centralisation.

PROF. SOURENDRA BHATTA-CHARJEE: It is not a political question. (*Interruptions*). You have to appreciate the point. (*Interruptions*)

SHRI p. C. SETHI; I do appreciate it. But you do appreciate my answer also.

SHRI B. SATYANARAYAN REDDY: Sir, the Ministers are not giving proper replies. (Interruptions).

SHRI LAKSHMANA MAHAPATRO: Sir, the Minister wanted to answer. (Interruptions)

SHRI p. C. SETHI: I am saying.. . (Interruptions). Why don't you allow me? I want to answer. Sir, the West Bengal Government has been able to do a lot and there is no doubt. But the West Bengal Government and the people of West Bengal should not forget that it was the Government of India which got Rs. 109 crores as loan from the World Bank and, therefore, they alone cannot take credit. Now, decentralisation is all right. I have not said that we are putting it in the Concurrent List. Before I do so, I would be consulting many people including you and, therefore, there should be no fear complex about this that we have already taken it over. The question is that this problem should be solved within a stipulated period of time and, therefore, what will be in the best interest whether it is in the interest of the State Government or the Central Government, is the only question. The question is that the problem should be solved. (Interruptions)

DR. ,M. M. S. SIDDHU; He has avoided the answer whether Pancha-yats will be used a machinery for

building. That was the question that was asked.

SHRI P. C. SETHI; Now it is a State subject, whether they use Pan-chayats or they use you; I have no objection.

SHRI LAKSHMANA MAHAPATRO: The real problem Is, how to see that these people have a habitation for themselves. At one time it was intended to give them houses, and it was found that the house-site was sufficient. Now to get a piece of housesite it takes years and the Department of Revenue at the State level does not easily pass on the land to these poor, agricultural, Harijan It is they who go through people. housewife application. That the difficulty, first problem. The second problem, is been rightly experienced by Government, is put up the structure. problems are not being Therefore, these resolved so far. May I know from Minister whether he will consider the desirability of following the Kerala type of housing, who gave one lakh houses... (Interruptions).

SHRI P. C. SETHI: Whatever best is available, whether in Kerala or even outside India, we are prepared to take. But I would like to remind the hon. Member that most of the Kerala houses, of which he is talking, fell down in six months . . . (Jnternip-ticms).

SHRI LAKSHMANA MAHAPATRO: This is not the answer-most of them fell down. Who says that?

SHRI KALYAN ROY: This is casting aspersions... (Interruptions). He has no right to do so... (Interruptions).

MR. CHAIRMAN: The Question Hour is intended to elicit information, and net ... (Interruptions), Every question is not intended to be a speech. Mr. Dhabe. There are only five minutes left now.

SHRI KALYAN ROY: He has casting aspersions... (Interruptions).

SHRI S. W. DHABE: As far as the census of 1971 i<sub>s</sub> concerned, there are 47 million rural labour and landless Harijan labour in the rural sector, out of which only 7 million people are given house-site.-?. There is no provi sion in the statement for construction of their houses. Item No. 3 in the statement relates to Housing & Urban Corporation—Rural Development Housing. The statement says that the Housing and Urban Development Corporation provides loans to agencies nominated by the State Governments for housing projects in rural areas. May I know whather the scheme witt be extended to the small farmers and marginal farmers and whether there are cooperatives which they, can form and whether they will get loans under the scheme . . . (Interruptions).

#### SHRI KALP NATH RAI: Sir,...

MR. CHAIRMAN: Mr. Kalp Nathr Rai, I have heard you twenty times I am giving you a chancs later.

SHRI P. C. SETHI: As far as the toal labour population, which is landless, is concerned, the hon. Member is absolutely right. The only correction that I would,, with all humility, like to make is that households are 17 millions and, therefore, we do not require houses for individuals; we require house<sub>8</sub> for household, which is normally for 4 to 5. Therefore, the figure would not be such astornomi-cal as the hon. .Member has pointed out. He has given other suggestions. After all, this is a new gcheme which we bad started. It went into slump for three years. Again we are trying to take it up. I would request the hon. Members that they should not only put questions but also give me all possible guidance and experience that they have got.

SHRI S. W. DHABE; I asked about the small and marginal farmers.

भी कल्प नाथ राय: सभापति महोदय, क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि शहरों में सकानों के निर्माण के

लियं नेशलाइज्ड बैंन और इश्यारेस कम्पनियों द्वारा कितना करोड़ समया दिया गया है और प्रामीण क्षेत्र में मकानों को बनाने के लिये कितना स्पया सरकार द्वारा दिया गया है?

MR. CHAIRMAN: It i<sub>s a</sub> financial question.

SHRI P. C. SETHI; I am grateful  $t_0$  the hon. Member  $i_{0r}$  putting this question. I shall collect the figures and lay them on the Table of the House.

DR. BHAI MAHAVIR: Sir. the hon. Minister has a new style of answering questions. He made statement that during the last three years the fund\* have been drained out. When I interjected to ask where the funds have gone, he said, \*\* I would ask him what particular basis he has to make this statement. Just now, he conferred on our friend from this side, Mr. B. Satyanarayan Reddy, the former ministership. I would like to know whether the Minister is entitled to put such interjections and personal remarks in his answers to the questions. If he has any information, let him tell us how much has been spent during the last three years on housing, rural as well as urban, by the Janata Government throughout the country and whether be has any basi<sub>s</sub> to sa<sub>v</sub> that the funds were drained out

SHRI P. C. SETHI: The Janata Government's performance has been amply proved by the recent elections.

DR BHAI MAHAVIR: Is that the only argument and only sense that he has? Will you allow a Minister to get away\*\*. He makes a statement •asting personal aspersions\*\*. He make<sub>s</sub> a Member of this House who hag never been a Minister, a Minister of Gujarat. He does not have even the decency to withdraw

\*\*Expunged as ordered by the Chair. 'i ]
Devanagari transliteration.

MR. CHAIRMAN: The interjec-tiong shall not be reported. I shall remove them from the record

SHRI P. C. SETHI: I am very sorry that I have hurt the feelings of Dr. Bhai Mahavir Adhikari.

DR. BHAI MAHAVIR: At least, try  $t_0$  recognise the Memberi.

SHRI P. c. SETHI:\*\* I do not mean him personally.

DR. BHAI MAHAVIR: If yott mean the party, then it mean $_{\rm s}$  your party.

MR. CHAIRMAN: I have deleted your interjections from the record, Mr. Minister. I think it  $_{wa}s$  unfortunate that they came.

SHRI N. K. P. SALVE; I have never seen the Question Hour being reduced to such a large-scale joke. The Question Hour has always been an extremely serious matter when Members always .< solicited information and when such information was given in a solemn way.

## (Interruptions)

MR. CHAIRMAN: Mr. Salve, the Question Hour is misunderstood. With all due respect to you, it  $i_s$  intended to elicit information and not to do the things which you have been doing. Now, the last question,

### (Interruptions)

श्री सहेन्द्र मोहन मिश्रः श्रीमन् तरनकी उद्बोर्ड और हरन हार्टाम्य स्वीम केदो प्रकापर सारा समय नग गया। प्रका संख्या 127 प्रस्वन हार्टीसग े बारे में है। श्रीमन्, में श्रीपना ये देवयन चाहना हूं कि जिस तरह से उद् तरपकी बोर्ड ह निए स्टेटमेंट देने क निए मिनिस्टर साहब से कहा है उसा तरह से प्रश्न संख्या 127 जो अरबन हाउसिंग के संबंध में उसको क्या-क्या स्कीमें अरवन एरियाज में हो रहा है उस के संबंध में भी विधिवत एक लिखित स्टेटमेंट टेबल आफ दी हाउस पर रखी जाए । दिल्ली में डी डी ए० ने मिडल इनकम ग्रुप ग्रौर लो इनकम गुप वालों से जो बरसों से पैसा ले लिया है यह पैसा बड़ी मेहनत से कमा करके लोगों ने डी० डी० ए० में जमा कराया है लेकिन अभी तक उनको मकान का वितरण नहीं हुआ है। ऐसा लगता है कि डी॰ डी ए० के फ्लैट की सारी योजना खटाई में चली जाएगी । मैं चाहंगा कि जिस तरह से रामानन्द जो ने रूरल एरियाज के बारे में कहा उसी तरह से अरवन एरियाज के संबंध में डो ही ०ए के बारे में क्या उसकी विस्तारपूर्ण योजना है, मिडल इनकम और लो इनकम ग्रुप वालों को कब तक मकान दिए जाएंगे, कब देने जा रहे हैं, क्या दाम होंगे, इस पर विस्तरापृर्वक एक स्टेटमेंट मंत्री महोदय सभा पटल पर रखें।

MR. CHAIRMAN: Mr. Minister, will you place a statement on the Table of the House later?

SHRI P. C. SETHI: Sir, it is difficult to answer such a 'big question. If you like, Sir, I would plac<sub>e</sub> all the information that I have got on the Table of the House.

MR. CHAIRMAN: Question Hour Is over.

# WRITTEN ANSWERS TO QUESTIONS

#### Non-utilisation of funds by Haryana State Social Welfare Advisory Board

\*123. SHRI SUJAN SINGH: Will the Minister of SOCIAL WELFARE he pleased to state:

(a) whether it is a fact that the Haryana State Social Welfare Advisory Board has not been utilising the funds allotted to it by the Central Social Welfare Board; and

(b) if so, what action Government propose to  $tak_e$  against persons who are responsible for this lapse and to avoid such lapses  $_m$  future?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

#### **National Forest Policy**

•13\* SHRI BHUPESH GUPTA: SHRI INDRADEEP SINHA: SHRI S. KUMARAN:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal under Government's consideration to review the national forest policy; and
- (b) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) Yes, Sir.

- (b) The proposed revised National Forest Policy aims at:
  - (i) a greater emphasis on the ecological and environmental considerations;
  - (i) checking of erosion in mountainous regions, catchment of rivers along tree-less banks, in the hot and cold deserts;
  - (iii) preservation of natural heritage of flora and fauna in the country;
  - (iv) management of forest resources for providing, on a abstained basis, the maximum goods and services with due regard to environmental and ecological considerations;
  - (v) aiding the tribal economy and maximisation of employment;